

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 233  
(To be answered on the 3<sup>rd</sup> February 2022)**

**SERVING OF FOOD ON FLIGHTS**

**233.           SHRIMATI SUNITA DUGGAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has allowed airlines to serve food in flights along with magazines in domestic flights;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has allowed the airlines to serve food in flights with journey of less than two and half hours and if so, the details thereof; and
- (d) whether the flight crew of the domestic flights have to wear coveralls in flights with journey of less than two hours and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

(a) to (c): Due to COVID-19 pandemic airline operations were suspended in March, 2020. Based on the evolving situation, a calibrated resumption of domestic operations commenced in May 2020 with various restrictions for safe air travel. Accordingly, Central Government restricted airlines to serve meals during COVID-19 pandemic in 2020 to contain the transmission of COVID-19 virus.

Subsequently, on 16.11.2021, the Government in view of the guidelines issued by the Ministry of Health & Family Welfare (MoH&FW) for domestic travel, on account of proper implementation of COVID-19 appropriate behavior protocol and upon recommendations of Air Transport Facilitation Committee (ATFC) having members from Indian Council of Medical Research (ICMR) and MoH&FW, amended the existing provision of the guidelines relating to serving meals onboard without restriction of duration of the flight and magazine/reading material subject to adherence to guidelines issued from time to time in this regard.

(d) For domestic travel, the Cabin crew is required to wear PPE items as per the guidelines issued by this Ministry in consultation with ICMR. The updated guidelines, presently applicable, were issued on 30.06.2021.

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